COVERNMENT OF WEST BENCAL

LECISLATIVE DEPARTMENT

West Bengal Act III of 1963

BENCAL APPROPRIATION WEST EXPENDITURE, 1955-56, 1956-57, 1957-58 1958-59) ACT, 1963.

[Passed by the West Bengal Legislature.]

[Assent of the Governor was first published in the Calcutta Gazette, Extraordinary, of the 11th February, 1963.]

[11th February, 1963.]

An Act to regularise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1956, the year ending on the thirty-first day of March, 1957, the year ending on the thirty-first day of March, 1958 and the year ending on the thirty-first day of March, 1959

It is hereby enacted in the Thirteenth Year of the Republic of India, by the Legislature of West Bengal, as follows:-

1. This Act may be called the West Bengal Appro-Short title priation (Excess Expenditure, 1955-56, 1956-57, 1957-58 and 1958-59) Act, 1963.

- 2. From and out of the Consolidated Fund of West Issue of Bengal,-
 - (1) sums not exceeding those specified in column 3 of Schedule I amounting in the aggregate to the sum of rupees forty-five lakhs, fort -four out of the thousand, six hundred and ninety-eight,
 - (2) sums not exceeding those specified in column 3 of Schedule II amounting in the aggregate to the sum of rupees eleven lakhs, thirty-one thousand, nine hundred and seventy-four,

Rs. 45,44,698, Rs. 11,31,974, Rs. 13,71,212 and Rs. 2,74,20,324 Consolidated Fund of West Bengal respectively for the services and purposes of the year 1955-56, the year 1956-57. the year 1957.58 and the year 1958-59.

2 The West Bengal Appropriation (Excess Expenditure, 1955-56, 1956-57, 1957-58 and 1958-59) Act, 1963.

[West Ben. Act

(Section 3.)

- (3) sums not exceeding those specified in column 3 of Schedule III amounting in the aggregate to the sum of rupees thirteen lakhs, seventy-one thousand, two hundred and twelve, and
- (4) sums not exceeding those specified in column 3 of Schedule IV amounting in the aggregate to the sum of rupees two crores, seventy-four lakhs, twenty thousand, three hundred and twenty-four.

are authorised for payment and application towards defraying the several charges which were incurred during—

- (i) the year ending on the thirty-first day of March, 1956,
- (ii) the year ending on the thirty-first day of March, 1957,
- (iii) the year ending on the thirty-first day of March, 1958, and
- (iv) the year ending on the thirty-first day of March, 1959.

respectively in respect of the services and purposes specified in column 2 of each such Schedule and which were in excess of the amounts granted for the services and purposes of the respective year.

Appropriation.

3. The sums authorised for payment and application from and out of the Consolidated Fund of West Bengal by this Act shall be deemed to have been respectively appropriated for the services and purposes expressed in Schedules I, II, III and IV in relation to the year ending on the thirty-first day of March, 1956, the year ending on the thirty-first day of March, 1957, the year ending on the thirty-first day of March, 1958 and the year ending on the thirty-first day of March, 1959.

III of 1963.]

(Schedule I.)

SCHEDULE I.

(See sections 2 and 3.)

1	2		3	
		Sums not exceeding		
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
		Rs.	Rs.	Rs.
1	4—Taxes on Income Other than Corpora- tion Tax.	12,477	ve	12,477
2	7—Land Revenue		43,874	43,874
4	9—Stamps	13,122		13,122
5	10—Forest	3,18,571		3,18,571
6	11—Registration	14,994		14,994
11	22—Interest on Debt and Other Obliga- tions.		4,97,685	4,97,685
14	27—Administration of Justice.		34,427	34,427
19	37—Education	21,97,241		21,97,241
44	63—Extraordinary Charges.	janie	. 7,22,271	7,22,271
50	Public Debt		6,90,036	6,90,036
	Grand Total	25,56,405	19,88,293	45,44,698

4 The West Bengal Appropriation (Excess Expenditure, 1955-56, 1956-57, 1957-58 and 1958-59) Act, 1963.

[West Ben. Act

(Schedule II.)

SCHEDULE II.

(See sections 2 and 3.)

1	2	3		
	Two left Consider 198	Sums not exceeding		
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
	Tangan (Tangan)	Rs.	Rs.	Rs.
4	9—Stamp	37,674	ard Reston	37,674
			The second	
			die m	
13	25—General Administration.	10,93,597		10,93,597
	639,5079	1 111		-12 12 16 18
18	36—Scientific Departments.	340		340
	20	LE STATE		
40	57—Miscellaneous— Other Miscellaneous Expenditure.		363	363
	o acido		toda	n in
	Grand Total	11,31,611	363	11,31,974

III of 1963.]

(Schedule III.)

SCHEDULE III.

(See sections 2 and 3.)

1	2	Sums not exceeding		
	t have ben'd letter			
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
		Rs.	Rs.	Rs.
4	9—Stamps	17,790		17,790
6	11—Registration	34,230	o i svenjenjenje Programa	34,230
13	25—General Administration.	5,92,582	collecti 200 sette crision	5,92,582
15	28—Jails and Convict Settlements.	1,16,228	**********	1,16,228
22	40—Agriculture · · ·		12,421	12,421
31	47—Miscellaneous Departments—Exclu- ding Fire Services.	1,39,459	Inition spirit	1,39,459
36	56—Stationery and Printing.	1,17,000		1,17,000
38	57—Miscellaneous— Contributions.	1,38,294	2,03,208	3,41,502
	Grand Total	11,55,583	2,15,629	13,71,212

6 The West Bengal Appropriation (Excess Expenditure, 1955-56, 1956-57. 1957-58 and 1958-59) Act, 1963.

[West Ben. Act III of 1963.]

(Schedule IV.)

SCHEDULE IV.

(See sections 2 and 3)

1	2	Sums not exceeding		
	Services and purposes.			
Grant No.		Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total,
	reconstants and	Rs.	Rs.	Rs.
6	11—Registration	36,899		36,899
11	51A—Interest on Capital Outlay on Multipurpose River Schemes.		34,921	34,921
14	25—General Administration.	6,49,873		-6,49,873.
15	27—Administration of Justice.	1,59,532		1,59,532
16	28—Jails and Convict Settlements.	1,03,895		1,03,895
17	29—Police		789	789
18	30—Ports and Pilotage	7,699		7,699
20	37—Education	19,47,093		19,47,093
21	38—Medical	26,55,852	100.4	26,55,852
34	54B—Privy Purses and Allowances of	33,219		33,219
	Indian Rulers.			
35	55—Superannuation Allowances and Pensions.	12,99,306	•	12,99,306
36	56-Stationery and	5,07,855		5,07,855
39	Printing. 57—Miscellaneous— Expenditure on	1,59,90,647		1,59,90,647
41	Displaced Persons. 63—Extraordinary		706	706
46	Charges. 85A—Capital Outlay on State Schemes of		186	186
47	Government Trading. Public Debt		39,91,852	39,91,852
	Grand Total	2,33,91,870	40,28,454	2,74,20,324